

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:499  
ANSWERED ON:11.11.2010  
DEATH PENALTY FOR PLANE HIJACKERS  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a): whether the Government is considering any proposal to impose death penalty for plane hijackers;
- (b): if so, the details thereof;
- (c): whether the Government is considering any proposal to amend the anti-hijacking Act of 1982;
- (d): if so, the details thereof; and
- (e): the steps taken in this matter?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (e): Yes, Madam. The amendment of Section 3 and 4 of the Anti-Hijacking Act, 1982, proposing death penalty for hijacker and for conspirators/abettors of the offence of hijacking of aircraft, is under process. The Anti-Hijacking Amendment Bill 2010 has been introduced in the Rajya Sabha on 19.8.2010.